

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th February, 2021

No.HC.VII-05/2021/963/A. Shri Nogen Senabaya Deori, who is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh, vide High Court's Notification No.HC.VII-05/2021/684-875/A dated 03.02.2021, will be in-charge of Labour Court, Dibrugarh and will try the cases pending in the Labour Court, Dibrugarh, in addition to his own duties till posting of regular Officer thereat.

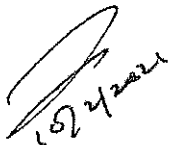
No.HC.VII-05/2021/964/A. Shri Rajesh Kumar Todi, who is transferred and posted as Chief Judicial Magistrate, Charaideo, vide High Court's Notification No.HC.VII-05/2021/684-875/A dated 03.02.2021, will be in-charge of the Court and Office of the Civil Judge –cum- Asstt. Sessions Judge, Charaideo and will take up the Civil cases of appropriate jurisdiction originating from Charaideo district, in addition to his own duties until further orders.

No.HC.VII-05/2021/965/A. Shri Shakti Sharma, who is transferred and posted as Chief Judicial Magistrate, Hojai, vide High Court's Notification No.HC.VII-05/2021/684-875/A dated 03.02.2021, will be in-charge of the Court and Office of the Civil Judge – cum- Asstt. Sessions Judge, Hojai and will take up the Civil cases of appropriate jurisdiction originating from Hojai district, in addition to his own duties until further orders.

No.HC.VII-05/2021/966/A. The District and Sessions Judge, Nagaon, will send back the Civil cases already pending in the Courts at Nagaon pertaining to Hojai district, to the District and Sessions Judge, Hojai, on the day of inauguration of the Judicial Courts in Hojai District, which will be notified later on.

No.HC.VII-05/2021/967/A. The District and Sessions Judge, Sivasagar, will send back the Civil cases already pending in the Courts at Sivasagar pertaining to Charaideo district, to the District and Sessions Judge, Charaideo, on the day of inauguration of the Judicial Courts in Charaideo District, which will be notified later on.

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)



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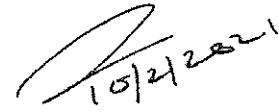
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Memo No. HC.VII-05/2021/968-982/A.

Dated 10.02.2021

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
He is also requested to take necessary steps for appointment of Shri Nogen Senabaya Deori, as Presiding Officer, Labour Court, Dibrugarh, in addition to his own duties.
2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati for information and necessary action.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, Nagaon/ Sivasagar for information and necessary action.
5. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for His Lordship's information.
6. Shri Nogen Senabaya Deori, Addl. District and Sessions Judge, FTC, Hojai (under order of transfer as Presiding Officer, Industrial Tribunal, Dibrugarh)
7. The Addl. District and Sessions Judge, FTC, Hojai
8. The Addl. District and Sessions Judge, Charaideo.
9. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon (under order of transfer as Chief Judicial Magistrate, Charaideo)
10. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati (under order of transfer as Chief Judicial Magistrate, Hojai)
11. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Hon'ble Portfolio Judge of Nagaon/Hojai District for his Lordship's information.
12. The Private Secretary to Hon'ble Mr. Justice Prasanta Kumar Deka, Hon'ble Portfolio Judge of Sivasagar/Charaideo district for his Lordship's information.
13. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
14. The C.A. to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.
15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.


10/2/2021

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI